

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3777/2007

(From the judgement and order dated 10/11/2006 in WA No.224/2006
of The HIGH COURT OF M.P AT INDORE)

SHEELKUMAR JAIN

Petitioner(s)

VERSUS

NEW INDIA ASSURANCE CO. LTD. & ORS.

Respondent(s)

(With appln(s) for permission to file rejoinder affidavit and prayer
for interim relief and office report)
(FOR FINAL DISPOSAL)

Date: 16/04/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s) Mr. S.K. Jain,Adv.
Mr. P. Jain,Adv.
Ms. Christi Jain,Adv.
Ms. Eshita Baruah,Adv.
Mr. V.N. Goyal,Adv.
Ms. Pratibha Jain,Adv.

For Respondent(s) Mr. Atul Nanda,Adv.
Ms. Rameeza,Adv.
Ms. Sunandha,Adv.
M/S. Law Associates & Co.,Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned by two weeks.
(O.P. Sharma) (M.S. Negi)
Court Master Court Master